

CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH

CIRCUIT SITTING AT BILASPUR

OA No.1032/04

Bilaspur, this the 25th day of Nov. 2004.

CORAM

Hon'ble Mr.M.P.Singh, Vice Chairman  
Hon'ble Mr.Madan Mohan, Judicial Member

Smt.Urmila Bai  
Widow of Late Shri Loknath Pandey  
R/o Kaidimuda  
Ward No.26, Raigarh  
Dist. Raigarh (CG)

Applicant

(By advocate Shri B.P.Rao)

Versus

1. Union of India through  
The Secretary  
Ministry of Railways  
Rail Bhawan, New Delhi.
2. The General Manager  
South East Central Railway  
Bilaspur Zone, G.M. Office  
Bilaspur.
3. The Senior Divisional Personnel Officer  
South East Central Railway  
Bilaspur Division, Bilaspur.
4. The Divisional Railway Manager (Personal)  
South East Central Railway  
Raipur Division, Raipur.  
Dist. Raipur.

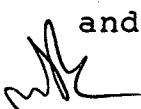
Respondents.

(By advocate None)

O R D E R (oral)

By M.P.Singh, Vice Chairman

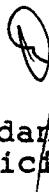
By filing this OA, the applicant has sought a direction to the respondents to dispose of the applicant's representation dated 6.1.04 (Annexure A3) at the earliest. Accordingly, respondent No.4 is directed to consider the representation of the applicant dated 6.1.04 by passing a speaking, detailed and reasoned order within a period of three months from the

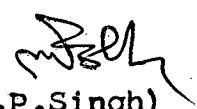


date of receipt of a copy of this order.

3. Learned counsel for the applicant is directed to send a copy of this order as well as a copy of the petition to the respondents immediately.

4. The OA is disposed of with the above direction at the admission stage.

  
(Madan Mohan)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

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